

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 310/252/ND/2018**

**In the matter of:**

M/s. Superior Technologies Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 04.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant  
For the Respondent

: Ms. Shreya Singhal, Adv.  
: Ms. Kusum Yadav,  
Company Prosecutor

For the IT

: Ms. Lakshmi Gurung, St. Counsel with  
Mr. Divey Kant, Advocate

**ORDER**

Arguments heard. Order reserved.

Mukesh

Sd/-  
**(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

